

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 311/2014

New Delhi, this the 9th day of October, 2015.

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)

Ms. Monika Rathi,
Staff Nurse,
D/o Shri Raj Kumar Rathi,
RZ-87, M-Block, Dharam Pura,
Najafgarh, New Delhi-110043.

.. Applicant

(By Advocate : Shri Sachin Chauhan)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
New Secretariat, New Delhi.
2. Indian Nursing Council
Through its Secretary
Indian Nursing Council,
Combined Councils Building,
Kotla Road, Temple Lane,
New Delhi-110 002.
3. Rao Tula Ram Memorial Hospital,
Through its Medical Superintendent,
Rao Tula Ram Memorial Hospital,
Govt. of NCT of Delhi,
Jafferpur, New Delhi-73.
4. Head of Office,
O/o Medical Superintendent,
Rao Tula Ram Memorial Hospital,
Govt. of NCT of Delhi,
Jafferpur, New Delhi-73.

.. Respondents

(By Advocate: Shri Amit Anand for R-1, 3 & 4 and
Shri V.S.R. Krishna for R-2)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

After arguing for sometime, the learned counsel for the applicant, on instruction from the applicant, who is present in the court, seeks leave of this court to withdraw the O.A. with a liberty to question order dated 26.06.2013 of the Indian Nursing Council, whereby her B.Sc. (Nursing) Degree was kept in abeyance, in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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